

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00932/2018

Jabalpur, this Friday, the 12th day of July, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Avinash Divakar, S/o Shri A.L. Divakar, aged about 31 years, presently posted as Programme Executive, Sanskrit at Prasar Bharati Broadcasting of India, All India Radio, Bilaspur (C.G.) 495001

-Applicant

(By Advocate – Shri K.V.S Sunil Rao, proxy counsel of Shri Swapnil Ganguly)

V e r s u s

1. Union of India through its Secretary, Ministry of Information & Broadcasting, South Block, New Delhi – 110001.
2. Director General, S-1, B Section, Prasar Bharti, All India Radio, Akashvani Bhawan, Parliament Street, New Delhi 110001.
3. Additional Director General Programme (CR-II), All India Radio, Bhopal (M.P.) 462001.
4. Assistant Director, (Engineering) and Head of Office, All India Radio, Bilaspur (C.G.) 495001

-Respondents

(By Advocate – Shri Surendra Pratap Singh)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member